

**12th Class Final Examination Centres**

2711. SHRI KRISHNA NAND JOSHI: Will the Minister of EDUCATION be pleased to state:

(a) the total number of students who have been permitted to appear in the current 12th class final examinations being conducted by the All India Board of Secondary Education and the Central Board of Secondary Education, Delhi separately; and

(b) the total number of students out of them who have been allotted examination centres in Delhi for these two examinations separately?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) The number of students appearing in the current All India Senior School Certificate Examination and the Delhi Senior School Certificate Examination being conducted by the Central Board of Secondary Education is 26202 and 43155 respectively.

(b) All India Senior School Certificate Examination. 6601  
Delhi Senior School Certificate Examination • 43155

**Arrangements at Examination Centres**

2712. SHRI KRISHNA NAND JOSHI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that sitting arrangements, provision for drinking water and police arrangements etc. made at the examination centres for the 12th class final examination of the Central Board of Secondary Education, Delhi, are inadequate in comparison to those made at the current examination centres in Delhi for the All India Board of Secondary Education; and

(b) if so, what are the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) No, Sir.

(b) Does not arise.

**Approval of plans of Cooperative House Building Societies by DDA**

2713. SHRI NARSINGH NARAIN PANDEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that D.D.A. takes a long time in approving the set-cum-demarcation plans of the Cooperative House Building Societies and Cooperative Group House Building Societies;

(b) the names of the plot holders Cooperative House Building Societies and Cooperative Group House building societies whose plans are pending for approval with D.D.A. and since when each plan has been pending;

(c) the time taken on an average in approving a plan after its submission by the society; and

(d) what steps are being taken by D.D.A. to expedite the approval of plans to enable the Societies to start construction, work?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (d) The information is being collected and will be laid on the Table of the Sabha.

**Transfer of work from Delhi Administration to DDA**

2714. SHRI NARSINGH NARAIN PANDEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the work relating to draw, execution of